



MEETINGS COVERAGE AND PRESS RELEASES

26 OCTOBER 2015

SC/12097

Security Council Al-Qaida Sanctions Committee Deletes One Individual from Its Sanctions List

SECURITY COUNCIL PRESS RELEASE

Decision Taken Following Review of Delisting Request Submitted through Office of the Ombudsperson

On 26 October 2015, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities removed the name below from the Al-Qaida Sanctions List after concluding its consideration of the delisting requests for this name submitted through the Office of the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and after considering the Comprehensive Report of the Ombudsperson on this delisting request.

Therefore, the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) no longer apply to the name set out below.

A. Individuals

QDi.194 Name: 1: MOHAMMED 2: AHMED 3: SHAWKI 4: AL ISLAMBOLLY

Name (original script): محمد احمد شوقي الاسلامبولي

Title: na **Designation:** na **DOB:** 21 Jan. 1957 **POB:** El-Minya, Qena, Egypt **Good quality a.k.a.:** a) Abu Khalid b) Abu Ja'far c) Mohamed El Islambouli **Low quality a.k.a.:** na **Nationality:** Egyptian **Passport no.:** na **National identification no.:** na **Address:** (Believed to be in Pakistan or Afghanistan) **Listed on:** 29 Sep. 2005 (amended on 13 Dec. 2011) **Other information:** Father's name is Shawki al-Islambolly. Member of Egyptian Islamic Jihad (QDe.003). Review pursuant to Security Council resolution 1822 (2008) was concluded on 1 Jun. 2010.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the “Press Releases” section on the Committee's website. Other information about delisting may be found on the Committee's website at: www.un.org/sc/suborg/en/sanctions/1267/aq_sanctions_list/procedures-for-delisting (https://www.un.org/sc/suborg/en/sanctions/1267/aq_sanctions_list/procedures-for-delisting).

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. An updated List is accessible on the Committee's website at the following URL: www.un.org/sc/suborg/en/sanctions/1267/aq_sanctions_list (https://www.un.org/sc/suborg/en/sanctions/1267/aq_sanctions_list).

The Consolidated United Nations Security Council Sanctions List is also updated following all changes made to the Al-Qaida Sanctions List. An updated version of the Consolidated List is accessible via the following URL: www.un.org/sc/suborg/en/sanctions/un-sc-consolidated-list (<https://www.un.org/sc/suborg/en/sanctions/un-sc-consolidated-list>).

 **For information media. Not an official record.**
